

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated Guwahati the 21<sup>th</sup> of May, 2024

**No.HC.VII-08/2024/4440/A.** In exercise of the powers conferred under Rule 18 read with Schedule-A and E of the Assam Judicial Service Rules, 2003 and in accordance with Government Notification No.FPC.10/97/Pt.I/231 dated 11.06.2003, the Gauhati High Court is pleased to promote the following Selection Grade District & Sessions Judges of the Assam Judicial Service to the post of Super Time Scale District & Sessions Judges in the scale of pay of Rs. 199100-224100/- (revised scale of pay scale), plus other allowances as admissible under the Rules;-

Sl. No.	Name of the Officer	Present designation and place of posting	Effective date of promotion in Super Time Scale
1.	Shri Abubakkar Siddique	District & Sessions Judge, Charaideo.	01.02.2024, vacancy arose post retirement of Shri Satyajit Khound.
2.	Shri Aditya Hazarika	L.R. cum Secretary, Judicial Department, Govt. of Assam.	01.02.2024, vacancy arose post retirement of Smti Indira Barman.
3	Shri Dhruvad Kashyap Das	Presiding Officer, Industrial Tribunal, Dibrugarh.	01.03.2024, vacancy arose post retirement of Smti Bijay Lashmi Boruah.
4.	Shri Utpal Prasad	District & Sessions Judge, Majuli.	01.04.2024, vacancy arose post retirement of Shri Binod Kumar Chetri.

By order  
**Sd/ Utpal Rajkhowa,**  
**REGISTRAR (VIGILANCE)**

**Memo No. No.HC.VII-08/2024/4441-4462/A.**

**Dated 21.05.2024**

Copy to:-

1. The L.R.-cum- Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati for information.
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.
3. Shri Abubakkar Siddique, District & Sessions Judge, Charaideo.
4. Shri Aditya Hazarika, L.R. cum Secretary, Judicial Department, Govt. of Assam.

5. Shri Dhruvad Kashyap Das, Presiding Officer, Industrial Tribunal, Dibrugarh.
6. Shri Utpal Prasad, District & Sessions Judge, Majuli.
7. The District & Sessions Judge \_\_\_\_\_.
8. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
9. The Principal Judge, Family Court, No. I, II & III, Kamrup, Guwahati/ Cachar, Silchar/ Barpeta/ Dhubri/ Nalbari.
10. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/ Silchar.
11. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh.
12. The Presiding Officer, STAT & Member, MACT, No. 1, Kamrup(M), Guwahati.
13. The Special Judge, Assam, Guwahati.
14. The Special Judge, CBI & NIA, Assam, Guwahati.
15. The Member Secretary, Assam State Legal Services Authority, Guwahati.
16. The Member, MACT, Guwahati /Dhubri /Nagaon/ Nalbari/ Barpeta/ Silchar/ Sontipur /Goalpara/ Kamrup, Amingaon.
17. The Special Judge, Addl. CBI Court, No. I, II & III, Assam, Chandmari, Guwahati.
18. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
19. The Private Secretary to Hon'ble Mr. Justice \_\_\_\_\_, Gauhati High Court, Guwahati.
20. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website.
21. The C.A. to Registrar General/ Registrar (Admn.)/ Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati.
22. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.

  
21/5/24

**REGISTRAR (VIGILANCE)**  
**GAUHATI HIGH COURT, GUWAHATI**